



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/180/2020
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (RP)
(UNIQUE ROOF PVT LTD)
NAME OF THE RESPONDENT(S) : SRI MEENAKSHI METALS
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	MUTHIAH THEVAR RAJAPANDIAN	IRP	
2)	K. ELANGO	Adv. for Respondent-	

ORDER

Learned IRP is present in person. In relation to the Respondent Mr. K. Elango, Advocate is present and undertakes to file vakalath on behalf of the Respondent. Let the same be filed within a day or two and reply be filed within ten days from today. Post this matter on 25.03.2020 at 02.00 P.M.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)